

Divesting of Ministry

4856. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to divest her Ministry of those strenuous functions as recommended by the National Commission of Urbanisation in its report;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) and (c). Does not arise

Hydrological Maps

4857. MAJ. GEN. (RETD) BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have prepared Hydrological Maps, indicating availability of water-resources in the country,

(b) if so, the details thereof,

(c) whether the Government have taken the help of satellites in preparing such maps; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) to (d). Hydrogeological map on a scale of 1:5 million has been brought out by the Central Ground Water Board. Hydrogeological map repre-

sents the scientific base for the planning and implementation of Ground Water Supply Projects for development or protection. It provides hydrogeological environment and groundwater regime conditions prevailing in the country. Under National Drinking Water Technology Mission the entire country has been mapped by the Department of Space of hydrogeomorphological features which indicate groundwater potential zones through remotely sensed data on 1:2,50,000 scale and also for selected areas on 1:50,000 scale.

The satellite images contain regional features of ground water interest (such as satellite lineament). Some of the lineaments depicted on Hydrogeological Map of India are taken from satellite images.

Proposals Received by Capart

4858. SHRI PETER G. MARBANI-ANG:
SHRI RAM LAKHAN SINGH YADAV
MOHAMMAD ALI ASHRAF FATMI:
SHRI THAYIL JOHN ANJALOSE

Will the PRIME MINISTER be pleased to state:

(a) whether Council for Advancement of people's Action and Rural Technology has received any proposals from the State Governments during 1992-93;

(b) if so, the details thereof, State-wise; and

(c) the decision taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H.PATEL): (a) to (c). No, Sir. No financial assistance is granted by CAPART to the State Governments. The Council provides assistance only to the voluntary organisations regis-